

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH- COURT NO. 3

Excise Appeal No. 13219 of 2014 -DB

(Arising out of OIA-RJT-EXCUS-000-APP-92-93-14-15 dated 17/06/2014 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT)

Swan Sweets Pvt Ltd

.....Appellant

Survey No. 126, Jamnagar Khambhalia Highway,
Post : Vasai,
Jamnagar, Gujarat

VERSUS

C.C.E. & S.T.-Rajkot

.....Respondent

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat - 360001

APPEARANCE:

Shri Dhaval Shah, Advocate appeared for the Appellant
Shri A R Kanani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

DATE OF HEARING: 08.08.2023

DATE OF DECISION: 11.10.2023

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11918 of 2014.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**

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